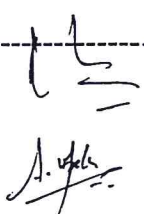


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/284/ (IB)/2017
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	KRIPAKARAN.A	RESPONDENT.	

ORDER

Counsel representing both the parties are present and prayed time for reporting the final outcome of the settlement talks. Time extended at request. Put up on 30.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc